

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 23rd October, 2017

No.HC.VII-167 (Pt.-II)/2014/5084/A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers from the states of Mizoram, Nagaland and Arunachal Pradesh to attend a training programme on the use of Video Conferencing facilities, scheduled to be held on 7th & 8th November, 2017 in the Central Detective Training School, Kolkata-

Sl. No.	Name	Designation
1.	Ms. Gracy L. Bawitlung	Senior Civil Judge-cum- Chief Judicial Magistrate, Mamit, Mizoram
2.	Shri Ajongba Imchen	Chief Judicial Magistrate, Dimapur, Nagaland
3.	Shri Tadu Tamang	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Yupia, Papum Pare, Arunachal Pradesh

The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/5085 -5104/A dated 23.10.2017

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Director (Training), Bureau of Police Research and Development (BPR&D).
5. Dr. P. Vijaya Kumar, SP (Correctional Administration), Bureau of Police Research and Development (BPR&D).
6. Mr. Yashwant Goswami, Member e-Committee, Supreme Court of India.
7. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.


8. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

10. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. He / she is requested to inform the concerned officer of his / her State accordingly.
11. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
12. Ms. Gracy L. Bawitlung, Senior Civil Judge-cum- Chief Judicial Magistrate, Mamit, Mizoram
13. Shri Ajongba Imchen, Chief Judicial Magistrate, Dimapur, Nagaland
14. Shri Tadu Tamang, Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Yupia, Papum Pare, Arunachal Pradesh

It is for information of the nominated participants that in addition to giving training in the use of Video Conferencing facilities, the Interoperable Criminal Justice System (ICJS) programme relating to integration of CCTNS with the e-Courts and e-prison data sets, forensic Laboratories and juvenile homes etc. will also be discussed in the training programme. Further, their services may be utilized to train other Judicial Officers in future.

15. The Administrative Officer, Judicial Academy, Assam.
16. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

 23.10.17

Registrar (Judicial)